

IN THE HIGH COURT OF BOMBAY AT GOA.

LD-VC-BA-81/2020

Anil Kumar, presently lodged in
Colvale Jail

...Applicant.

Vs

State, Thr. Verna Police
Station and anr.

...Respondents.

Shri P. Desai, Advocate for the Applicant.

Shri S. Dhargalkar, Additional Public Prosecutor for the respondents.

Coram:- DAMA SESHADRI NAIDU, J.

Date:1st December 2020.

P.C.

The learned counsel for the applicant and the learned Additional Public Prosecutor have argued at length. In the end the applicant's counsel wants to withdraw this bail application with liberty to file a fresh one in one month. Liberty granted.

2. As a result, the Court close the application as withdrawn.

DAMA SESHADRI NAIDU, J.

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